

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 1511**

TO BE ANSWERED ON THE 25TH JULY, 2017/ SHRAVANA 3, 1939 (SAKA)

AP REORGANISATION ACT

1511. SHRI Y.S. AVINASH REDDY:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has embarked on implementation of the promises made in the Andhra Pradesh Reorganisation Act, 2014;**
- (b) if so, the details thereof, item and institution-wise;**
- (c) the details of the funds released to each institution during the last three years;**
- (d) the status of the work in each institution; and**
- (e) the estimated period of completion of the same and the steps being taken by the Government for early completion?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a) to (e): Yes Madam. Various Ministries have to implement the projects as listed out in Schedule 13 as well as different Sections of the Andhra Pradesh Reorganisation Act, 2014. Many of the provisions of the APR Act, 2014 have already been implemented. Some of the projects as mentioned in Schedule 13 of the Act have long gestation period. Being the nodal Ministry, implementation of these provisions of the Act is being closely monitored by the Ministry of Home Affairs. The details of funds released to the State of Andhra Pradesh in terms of APR Act, 2014 by the Ministry of Finance during the last three years are at Annexure-1.

Annexure-1**Details of funds released to the State of Andhra Pradesh in terms of AP Re-organization Act, 2014 since its bifurcation by Public Finance-State Division, Department of Expenditure.****(Rs. in crore)**

Provisions of Andhra Pradesh Re-organization Act., 2014	Items identified for providing 'Special Assistance'	Releases			Total upto FY 2016-17
		2014-15	2015-16	2016-17	
Section 46(2)	Resource gap	2303.00	500.00	1176.50	3979.50
Section 46(2) & (3) and 94 (2): special for backward areas.	Development Grant for 7 backward districts of the State covering Rayalaseema and North Costal Region	350.00	350.00	350.00	1050.00
Section 6 & 94 (3 & 4): Central support for creation of new capital city	Assistance for Capital City for Development of essential infrastructure etc.	1500.00*	550.00**	450.00***	2500.00
Section 90(1) Polavaram Irrigation Project is hereby declared to be a National Project	Polavaram National Project on Irrigation	250.00#	600.00^	2514.70#	3364.70
Total		4403.00	2000.00	4491.20	10894.20

***: Includes Rs. 1000 crore provided by Ministry of Urban Development (MoUD) for creation of Essential Urban Infrastructure for the New Capital Region of the State of Andhra Pradesh for the projects (i) Storm Water Drainage Scheme at Vijaywada City, Andhra Pradesh and (ii) Comprehensive Under Ground Sewerage Scheme at Guntur City, Andhra Pradesh and Rs. 500 crore released for construction of Raj Bhawan and Assembly.**

**** : For construction of new capital city (including Rs. 200 crore provided creation of essential infrastructure urban infrastructure)**

*****: Creation of essential facilities in new capital including Raj Bhawan, High Court, Government Secretariat Legislative Assembly, Legislative Council and such other essential infrastructure.**

#: Provided by Ministry of Water Resources, River Development and Ganga Rejuvenation (MoWR,RD&GR).

^: Includes grant of Rs. 200 crore released by Department of Expenditure.

**** : Funding of 100% of the remaining cost of irrigation component only of the project for the period starting from 01.04.2014, to the extent cost of the irrigation component on that day would be provided.**